

Alleged allotment of land to real estate developers through fraudulent means

342. SHRI KAMAL AKHTAR: Will the Minister OF HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether Government is aware that some real estate developers were allotted land in excise free zone at Sidcul Pantnagar, Uttarakhand at concessional rates to build houses for industrial workers;

(b) whether Government is also aware that these builders like M/s Supertech Ltd. and Assotech have taken huge loans from HUDCO on the basis of fraudulent and improper documents;

(c) if so, whether an enquiry would be constituted to investigate this scam and strict action would be taken against the fraudsters; and

(d) if so, by when and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) 'Land' and 'colonisation' are state subjects and this Ministry has no information in the matter.

(b) Housing & Urban Development Corporation (HUDCO) Ltd. has informed that it has sanctioned a term loan of Rs 100.00 crores on 30.01.2008 to M/s Assotech-Supertech Joint Venture (a 50:50 Joint Venture of M/s Assotech Contracts India Ltd. and M/s Supertech Ltd.) for acquisition of land and construction of residential flats at Pantnagar, Rudrapur, Uttarakhand. HUDCO has also sanctioned a term loan of Rs. 100 crore to M/s Supertech Infra Ltd. for a project titled "Acquisition of land & Construction of Commercial Hub" at Integrated Industrial Estate, SIDCUL. M/s Supertech Infra Ltd. has prepaid the entire loan in January, 2010. HUDCO has also informed that the loan was sanctioned as per guidelines of HUDCO.

(c) and (d) Do not arise.

Bill to regulate real estate industry

343. SHRI KAMAL AKHTAR: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether Government proposes a Bill to regulate the real estate industry in the current Session;

(b) if so, the details thereof and whether formation of a National real estate registry would be a part thereof;

(c) whether Government is aware that builders like Unitech, Supertech, Mahagun, Assotech, Jaypee Associates, etc. are indulging in misrepresentation of built-up area, arbitrarily changing layout and floor plans and sale of flats before obtaining requisite approvals from authorities, etc; and